

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:485

ANSWERED ON:01.03.2007

FAKE KILLINGS BY ARMED FORCES

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**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the cases of involvement of Armed Forces in the fake killings in Jammu and Kashmir is on the rise;
- (b) if so, the number of such cases reported during the last three years;
- (c) whether the Government has constituted a High Level Committee on the request of the Government of Jammu and Kashmir about the fake killings in the State;
- (d) if so, the details alongwith outcome thereof; and
- (e) the steps taken/being taken by the Government to check such fake killings?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): There is nothing to suggest the involvement of Armed Forces in fake killings in Jammu and Kashmir. Recently, six cases of alleged fake encounters were reported. Out of these, five cases pertain to the year 2006 and one to the year 2007.

(c) & (d): A Special investigation team has been constituted by the Government of J&K to look into the allegations. A judicial probe has also been announced.

(e) Security forces dealing with terrorists in Jammu and Kashmir have been given explicit directions to honour human rights during discharge of duties. Every reported case of alleged human rights violation is investigated promptly and stringent punishment awarded to those found guilty.